

Drug Abuse

1515. SHRI P.M.SAYEED: Will the Minister of WELFARE be pleased to state:

(a) whether due to a massive inflow of foreign and local tourists in Lakshadweep Islands, there is apprehension of drug abuse;

(b) if so, whether there is proposal to establish some de-addiction centres in the islands to educate people regarding adverse effects of drugs;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) to (d). In view of the above, no centre has been opened in Lakshadweep.

Construction of Upper Krishna Project by Karnataka

1516. SHRI J. CHOKKA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Karnataka Government propose to initiate construction work on upper-Krishna Project with a higher storage capacity than what is envisaged by the Bachawat Award;

(b) whether Andhra Pradesh has requested Union Government to ask Karnataka not to proceed with the project; and

(c) if so, the reaction of Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c).

The Karnataka State Government has not finalised and sent the Upper Krishna Project Stage-II to the Centre for appraisal.

Clearance to Telugu-Ganga Project

1517. SHRI J. CHOKKA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Andhra Pradesh is entitled to the excess flows from Krishna river over and above the allocated share to the riparian States till the end of 2,000 A.D.;

(b) whether Government propose to convene a meeting of Chief Ministers of the concerned riparian States to settle the clearance of the project; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) According to the order of the Krishna Water Disputes Tribunal, the State of Andhra Pradesh will be at liberty to use in any water year the remaining water that may be flowing in the river Krishna but thereby it shall not acquire any right whatsoever to use in any water year, nor be deemed to have been allocated in any water year, water of river Krishna in excess of the quantity allocated to it.

(b) Yes, Sir.

(c) Tentatively on 7.4.1990 at New Delhi.

Socio-Economic Condition of Textile Workers in Andhra Pradesh

1518. SHRI J. CHOKKA RAO: Will the Minister of TEXTILES be pleased to state:

(a) whether a large number of weavers from Andhra Pradesh go to Bombay and